HIGH COURT OF ORISSA: CUTTACK

ADVERTISEMENT NO. 02 of 2022

- 1. Applications in prescribed format are invited from the Judicial Officers who have completed five years of service as on 01.02.2022 in the Cadre of Senior Civil Judge for filling up of vacancies in the Cadre of District Judge on the basis of merit through Limited Competitive Examination.
- 2. LAST DATE FOR RECEIPT OF APPLICATION: = 21.02.2022
- 3. **ELIGIBILITY**:

An Officer in the Cadre of Senior Civil Judge who has completed five years of qualifying service as on 01.02.2022 is eligible to apply for filling up of vacancies in the Cadre of District Judge on the basis of merit through Limited Competitive Examination.

For computing five years of qualifying service as Sr. Civil Judge, the date of notification of promotion to the cadre of Sr. Civil Judge will be taken into consideration.

- 4. **SCALE OF PAY**: Rs. 51,550-1230-58,930-1380-63,070/- with usual D.A. and other allowances as admissible from time to time.
- 5. NO. OF VACANCIES: 19 (NINETEEN)
- 6. **PERIOD OF TRAINING & PROBATION:**

Every candidate recruited as District Judge by Limited Competitive Examination shall undergo a course of training under Rule-30-A and all these appointees shall be on probation under Rule- 33 of O.S.J.S. & O.J.S. Rules, 2007.

- 7. SCHEME OF EXAMINATION:
 - (1) There shall be a written examination consisting of two papers carrying 75 marks each having duration of two hours.
 - PAPER-I: The Code of Civil Procedure –25 Marks, The Personal Law -25 Marks, The Transfer of Property Act, The Specific Relief Act, The Limitation Act, The Law of Contract, The Orissa Consolidation of Holdings and Prevention of Fragmentation of Land Act, The O.E.A. Act, The Orissa Land Reforms Act and Law of Motor Accident Claim 25 Marks.
 - PAPER-II

 The Code of Criminal Procedure 20 Marks, The Indian Penal Code 20 Marks, The Indian Evidence Act 20 Marks, The N.D.P.S. Act, The Food Safety and Standard Act, 2006, Prevention of Corruption Act, The Essential Commodities Act, The Environment Protection Act, The Water (Prevention and Control of Pollution) Act, The Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and The Protection of Women from Domestic Violence Act, 2005 15 Marks.

(Contd.....P/2)

(2) Interview:

Interview shall carry 20 marks.

Candidates securing minimum of 50% of marks in aggregate in both the written papers but not less than 45% of marks in individual written paper shall be called for interview.

(3) Evaluation of C.C.Rs / P.A.Rs.

Candidates' C.C.Rs / P.A.Rs. for five years immediately preceding the year of examination shall be evaluated which shall carry 30 marks.

The final selection shall be made on the basis of total marks obtained in the written and interview test and evaluation of C.C.Rs / P.A.Rs provided that a candidate shall not be selected unless he/she secures 40% of marks in interview.

8. Note:-

- (1) Applications, complete in all respects, must be submitted through the concerned Dist. Judge / Controlling Authority and addressed to the Registrar, Examination, High Court of Orissa, Cuttack, 753002 so as to reach this office on or before 21.02.2022.
- (2) Four recent passport size photographs signed by him / her on the lower portion of the front side.
- (3) Incomplete and/or defective applications and applications received after due date shall be summarily rejected. No correspondence in this regard shall be entertained.
- (4) List of eligible applicants shall be published in the Court's Website.
- (5) No. T.A. will be allowed to the candidates.
- (6) Canvassing in any form will be a disqualification.

Date: 31.01.2022 Place: Cuttack.

> Registrar, Examination, Orissa High Court, Cuttack

F O R M A T

Affix recent Passport size Photograph

Application for the post of:						
Advertisement No Date						
1.	Name of the Applicant (In Block Letters)	:				
2.	Present place of posting	:				
3	Date of continuous appointment to the cadre of Senior Civil Judge.	:				
4.	Service in the cadre of Senior Civil Judge as on 01.02.2022 from the date of Notification of Promotion.	:	Year	Month	Days	
5.	Mobile Phone Number	:				
6.	E-mail Id	:				
<u>DECLARATION</u>						

"I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect before or after the interview / viva-voce action can be taken against me by the High Court."

Place:	FULL SIGNATURE OF THE APPLICANT
Date:	